

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 38 of 2019

IN THE MATTER OF:

Hewlett Packard Enterprise India Ltd. ...Appellant

Vs

The Registrar of Companies, Bangalore, KarnatakaRespondent

Present:

For Appellant: Mr. Shankh Sengupta, Advocate

For Respondent: Mr. P.S. Singh, Sr. Panel Counsel, UOI for ROC, Karnataka.

With

Company Appeal(AT) No. 67 of 2019

IN THE MATTER OF:

Neelam Dhawan & Anr. ...Appellants

Vs

**The Registrar of Companies, Bangalore, Karnataka &Respondents
Anr.**

Present:

For Appellants: Mr. Shankh Sengupta, Advocate

For Respondents: Mr. P.S. Singh, Sr. Panel Counsel, UOI for ROC, Karnataka.

With

Company Appeal(AT) No. 68 of 2019

IN THE MATTER OF:

Som Prakash Satsangi ...Appellant

Vs

**The Registrar of Companies, Bangalore, Karnataka &Respondents
Anr.**

Present:

For Appellant: Mr. Shankh Sengupta, Advocate

For Respondents: Mr. P.S. Singh, Sr. Panel Counsel, UOI for ROC, Karnataka.

ORDER

16.01.2020 Due to paucity of time, the matters could not be taken up.

List these appeals 'For Hearing' on **7th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md